

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 339
IB-730/59/ND/2020

IN THE MATTER OF:

M/s. Green Properties India Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 59

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **06.06.2023**.

Sd/-
(Court Officer)